

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On. No. 25.03.04

Copies of order prepared for counsels for both sides.

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30/3/04
S. (J)

25.3.04

Shri R.C. Rath, learned standing counsel undertakes to file Memo of Appearance in this case.

Heard Shri A. Routray, Id. counsel for the applicant and Shri R.C. Rath Id. Standing counsel on M.A. 167/04. Having heard the learned counsel of both sides, we allow three months' time with effect from 20.2.2004 to the Respondents to comply with the order dated 25.7.2003 passed by this Tribunal in this O.A. (O.A. No. 401/2003).

M.A. 167/04 is disposed of accordingly.

Vice-Chairman

Member (S)